

**OFFICE OF THE DISTRICT JUDGE, PURBA MEDINIPUR AT TAMLUK**

(English Department)

**Order No. 27 dated Tamluk, the 8<sup>th</sup> May, 2021*****Sub: FORMATION OF DISTRICT COVID COMMITTEE FOR THE  
JUDGESHIP OF PURBA MEDNIPUR***

WHEREAS, the situation of COVID-19 Pandemic has worsened and the contagion reached its zenith and many Judicial Officers and the Staff members of the Courts in the district of Purba Medinipur have already been infected with the said disease affecting the Court administration as well as Justice delivery system.

AND WHEREAS, the Hon'ble High Court at Calcutta has been pleased to issue Notification No. 2044-RG dated 07.05.2021 to combat and control the COVID-19 contagion in Courts and keeping in view of the alarming COVID-19 situation and also in order to render proper prevention (vaccination), treatment and cure including hospitalization of the Judicial Officers and their family members and the staff and their family members attached to the Courts under the Judgeship of Purba Medinipur the following high level "District COVID Committee for the Judgeship of Purba Medinipur" has been formed comprising of Judicial officers at Tamluk(Sadar), Haldia (Sub-division) and Contai (Sub-division) as mentioned below.

The members of the Committee will function as Liaison Officers for the Judgeship of Purba Medinipur as well as the particular sub-divisions, as the case may be, in respect of the requirement of vaccination, treatment and hospitalization of the Judicial Officers and their family members and the staff and their

family members posted in the judgeship of Purba Medinipur as per the gravity of the situation on case to case basis.

The Liaison Officers shall have the liberty to approach the CMOH, Hospital Superintendents, District Administration at Sadar and sub-divisions in the District of Purba Medinipur for securing all possible help in respect of all COVID-19 related requirements/treatment/vaccination of Judicial Officers and their family members and the staff and their family members.

**Name of the Members of District COVID Committee at Tamluk**

Sr. No.	Name of Member	Designation	Contact Number	email-id
1.	Shri Gopal Chandra Karmakar	District and Sessions Judge, Purba Medinipur at Tamluk	7003309259	distjudge.purbamedinipur@gmail.com
2.	Shri Lokesh Pathak	Additional District and Sessions Judge 2nd Court, Purba Medinipur at Tamluk	9474559900	lokespathak50@gmail.com
3.	Shri Arghya Acharya	Judicial Magistrate, 2nd Court at Tamluk, Purba Medinipur	8240042780	arghya.acharya@gmail.com
4.	Shri Rakesh Kumar	Court Manager attached with the Judgeship of Purba Medinipur at Tamluk	7063219826	<a href="mailto:rksinha25@gmail.com">rksinha25@gmail.com</a>

**Name of the Members of COVID Committee at Haldia Subdivision**

Sr. No.	Name of Member	Designation	Contact Number	email-id
1.	Shri Himadari Sankar Ghosh Hazra	Additional District and Session Judge Court, Haldia	9433334467	himadrisankarghoshhazra@gmail.com
2.	Shri Girijananda Jana	Additional Cheif Judicial Magistarte at Haldia	9007305657	giriya.jana@aij.gov.in
3.	Shri Binod Vishwakarma	Civil Judge (Jr. Division ) Court at Haldia	8609731425	vishwakarmabinod97@gmail.com

**Name of the Members of Contai COVID Committee at Contai Subdivision**

Sr. No.	Name of Member	Designation	Contact Number	e-mail-id
1.	Smt. Moumita Bhattacharya	Additional District and Sessions Judge 2 <sup>nd</sup> Court, at Contai	9433740344	moumita.bh25@gmail.com
2.	Shri Jagojyoti Bhattacharya	Additional Chief Judicial Magistrate at Contai	9831343453	<a href="mailto:bicharakhmc@gmail.com">bicharakhmc@gmail.com</a> and <a href="mailto:acjmcontai@gmail.com">acjmcontai@gmail.com</a>
3.	Shri Shivam Mishra	Judicial Magistrate 2 <sup>nd</sup> Court at Contai	9932116235	<a href="mailto:shivammishradurgapur@gmail.com">shivammishradurgapur@gmail.com</a>
4.	Smt. Rupma Banerjee	Civil Judge Jr. Divn., 1st Court at Contai	8013744452	rupamabanerjee@gmail.com
5.	Shri Siddhartha Sarkar	Civil Judge Jr. Divn., 1st Court at Contai	9674065772	siddllb@gmail.com

All the Judicial Officers of the West Bengal Judicial Service posted under the judgeship of Purba Medinipur and the staff members attached to any Court or Office in the judgeship of Purba Medinipur may approach the committee members in respect of any requirement and/or necessity of Vaccination, treatment and hospitalization relating to COVID-19 for themselves as well as their family members at the respective stations for the appropriate intervention of the committee.

All the Judicial Officers of the West Bengal Judicial Service posted under the judgeship of Purba Medinipur and the staff members attached to any Court or Office in the judgeship of Purba Medinipur are hereby informed that as soon as any Judicial Officer or any member of Staff or their family members are detected COVID-19 positive and/or found with symptoms of COVID-19 the concerned Judicial Officer or the concerned member

of Staff, as the case may be, shall immediately provide sufficient information thereof to the committee members at the respective stations for the appropriate intervention of the committee.

Let a copy of this order be forwarded to the District Magistrate, Purba Medinipur, the Superintendent of Police, Purba Medinipur, Chief Medical Officer of Health, Purba Medinipur, and Dy. CMOH-I/II/III, DTO, Nandigram HD for information and necessary action from their end.

The Sheristadar, Nazir, Head-Clerk and Nayeb Nazir of the respective stations, as the case may be, shall assist the committee in discharging the functions of the committee as per requirement.

Let a copy of this order be forwarded to the Registrar General, Appellate side, High Court at Calcutta for information.

- Office is directed to circulate this order to all concerned and also publish this Order in the official website of the Judgeship of Purba Medinipur.

*Gopal Ch. Karman*

District Judge  
Purba Medinipur.  
08-05-2021.

**Office of the District Judge, Purba Medinipur at Tamluk**  
(English Department)

**Memo No. 1164/XVII-1**

**Dated Tamluk the 08th day of May 2021**

Copy forwarded to :

1. The Addl. District & Sessions Judge, 1st / 2nd / 3rd Court, Tamluk/Contai.
  2. The Addl. District & Sessions Judge, Haldia.
  3. The Addl. District & Sessions Judge, Fast Track, 1st,/2nd Court, Tamluk/Contai.
  4. - The Addl. District & Sessions Judge, Fast Track, Haldia.
  5. The Chief Judicial Magistrate, Purba Medinipur.
  6. The Addl. Chief Judicial Magistrate, Contai/Haldia
  7. The Addl. Chief Judicial Magistrate-II, Haldia
  8. The Civil Judge (Sr. Div.), 1st / 2nd Court, Tamluk / Contai /
  9. The Civil Judge (Sr. Div.), at Haldia.
  10. The Secretary, DLSA, Purba Medinipur.
  11. The Civil Judge (Jr. Div.), 1st/2nd/3rd/Addl. Court, Addl.1<sup>st</sup>/2<sup>nd</sup> Court, Tamluk /Contai /Haldia.
  12. The Judicial Magistrate, 1st / 2nd / 3rd Court, Tamluk/Contai/Haldia.
  13. The Principal Magistrate, JJB Purba Medinipur at Tamluk.
  14. The Judge in-charge Nazarath Department at Tamluk/Contai/Haldia.
  15. The Executive Assistant, District Judge's Court at Tamluk.
  16. The System Assistant, District Judge's Court at Tamluk.
  17. The Sheristadar, District Judge's Court at Tamluk.
  18. The Nazir, District Judge's Court at Tamluk.
  19. The Head Clerk, District Judge's Court at Tamluk.
  20. The Court Manager, District Judge's Court at Tamluk.
- for information and taking necessary action.

*J. C. Karmaikal*

District Judge  
Purba Medinipur.  
**08-05-2021.**

**OFFICE OF THE DISTRICT JUDGE, PURBA MEDINIPUR AT TAMLUK**

(English Department)

**Memo No. 1165(6)/XVII-1 dated Tamluk, the 8th day of May, 2021**

From: Shri Gopal Chandra Karmakar,  
District Judge, Purba Medinipur.

To: 1. Chief Medical Officer of Health,  
Purba Medinipur at Tamluk

2. Dy. CMOH-I/II/III, DTO, Nandigram HD,  
Purba Medinipur

Sub: Request for rendering proper treatment including vaccination and hospitalization of the Judicial Officers and their family members and the staff members attached to the Courts in the district of Purba Medinipur as per the direction of the Hon'ble High Court at Calcutta.

Ref: Memo. No. 2044-RG dated 07.05.2021 of the Hon'ble High Court at Calcutta

Sir,

Enclosed herewith please find the photocopy of the Memo. under reference in the captioned subject and a copy of the Order No. 27 dated 08.05.2021 of the undersigned in respect of formation of "**District COVID Committee for the Judgeship of Purba Medinipur**" as per the solemn direction the Hon'ble High Court at Calcutta for your information and necessary intervention in this regard.

You are also cordially requested to inform the Superintendents and/or the respective in-charges of Tamluk District Hospital, Panskura Super Speciality Hospital, Haldia Super Speciality Hospital, Egra Super Speciality Hospital and Baroma Multi Speciality Hospital as well as the Safe Homes at Nandakumar, Haldia and Egra about the aforesaid Memo. of the Hon'ble Court and the Order of the undersigned with appropriate instructions from your end.

A line of confirmation in this regard by e-mail at our e-mail-id ([distjudge.purbamedinipur@gmail.com](mailto:distjudge.purbamedinipur@gmail.com)) shall be highly appreciated.

Encl. As stated

Yours sincerely

*Gopal Ch. Karmakar*  
(Gopal Chandra Karmakar)  
District Judge, Purba Medinipur.

---

**Office of the District Judge, Purba Medinipur at Tamluk**  
(English Department)

**Memo No. 1165-A/XVII-1 dated, Tamluk, the 8th day of May, 2021**

Copy forwarded for information and necessary intervention, if required to:

1. The District Magistrate, Purba Medinipur and
2. The Superintendent of Police, Purba Purba Medinipur.

*Gopal Ch. Karmakar*  
(Gopal Chandra Karmakar)  
District Judge, Purba Medinipur.

**REGISTRAR GENERAL  
HIGH COURT, CALCUTTA**



3, Esplanade Row West  
Kolkata-700 001  
Phone : (033) 2213 5472  
Tele/Fax : (033) 2248 7835  
Mobile : 98308 91262

**MOST URGENT**

[ By e-MAIL ]

**No. 2044 - RG.**

**Date: 07.05.2021.**

**To:**

(1) **The Chief Judges:** City Civil Court, City Sessions Court & Presidency Small Causes Court, Calcutta.

(2) **All The District Judges:**

(Darjeeling, Kalimpong, Jalpaiguri, Cooch Behar, Uttar Dinajpur, Dakshin Dinajpur, Malda, Murshidabad, Purba Bardhaman, Paschim Bardhaman, Bankura, Birbhum, Purulia, Paschim Midnapore, Jhargram, Purba Midnapore, Howrah, Hooghly, Nadia, North 24 Parganas, South 24 Parganas and Andaman & Nicobar Islands).

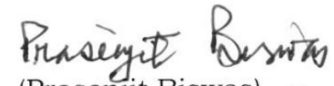
**Sub: Rendering proper treatment including vaccination and hospitalization of the Judicial Officers and their family members and the staff attached to the courts in the district.**

Sir,

I am directed by the Hon'ble Chief Justice (Acting), upon recommendation of the Hon'ble Covid Committee, to request your goodself to approach the CMOH of the respective district immediately for rendering proper treatment including vaccination and hospitalization of the Judicial Officers and their family members and the staff attached to the courts in the district.

A communication to the CMOH of each district from the office of your goodself's concern is earnestly expected with a copy of the same to be forwarded to the office of the undersigned.

Yours faithfully,

  
(Prasenjit Biswas)  
**Registrar General.**